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Sao Paulo	28967461
Seoul	31374145
Shanghai	41407613
Shiraz	5235486
Singapore	54059315
Sofia	17218159
St. Petersburg	19125630
Stockholm	25936660
Surinam	14511205
Sydney	20929825
Tashkent	29851169
Tehran	41391178
Tel Aviv	57789853
Thimpu	28043536
Tokyo	107892374
Toronto	20380181
Trinidad	21845968
Tripoli	26661540
Tunis	8805070
Ulanbator	22380717
Vancouver	27202453
Vienna	51687784
Vientiane	11036812
Vladivostock	10498013
Warsaw	27715492
Washington	207188448
Wellington	22702884
Windhoek	18290578
Yangon	33746459
Zagreb	15658040
Zahidan	4507799
Zanzibar	5744680

#### Shrimp and Fish Culture

1202. SHRI TATHAGATA SATPATHY: Will the PRIME MINISTER be pleased to state:

(a) whether some World Bank assisted shrimp and fish culture projects are being run in the country;

(b) if so, the name of the States where these projects are being run;

(c) the amount of World Bank assistance obtained for those projects so far;

(d) whether any of these projects is being run in Orissa; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The World Bank assisted Shrimp and Fish Culture Project is being implemented in the States of Andhra Pradesh, Bihar, Orissa, Uttar Pradesh and West Bengal.

(c) The total amount received as assistance from the World Bank for this Project upto July 1997 is Rs. 43.90 crores.

(d) and (e) Yes, Sir. In Orissa under the Shrimp component, a total area of 283 ha. is being developed at Jagatjore-Banapada in Kendrapra District. In addition, 79 reservoirs, covering 28364 ha. have been included for development under fish component, in a phased manner.

#### MPLADS

1203. SHRIMATI GEETA MUKHERJEE:  
SHRI CHENGARA SURENDRAN:

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item appearing in the *Hindustan Times* New Delhi edition dated May 4, 1998 captioned "MPs Local Area Scheme, CAG flays Andhra Pradesh for loopholes in Plan"; and

(b) if so, the details and the steps being taken to see that the guidelines are not violated by the District Collectors in sanctioning the project and release of funds?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The State Government of Andhra Pradesh has received the draft review report of CAG on MPLAD Scheme for the year ending 31.3.97 where in certain deviations from the guidelines have been brought out. They have instructed the Collectors to follow the guidelines scrupulously while sanctioning and implementing the works under MPLADS Scheme.

#### Milk Cattle/Cattle Feed

1204. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state:

(a) the details of the number of milk cattle in the country state-wise;